

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 11.07.2019

NOTICE

Take notice that the following matters listed on 12.07.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing is indicated below.

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	TA (AT) (Compt.) No. 39 of 2017 (Old Appeal No. 02/2017)	J.K. Lakshmi Cement Ltd. Vs. CCI &Anr. With	12.07.2019	09.08.2019
2.	TA (AT) (Compt.) No. 40 of 2017 (Old Appeal No. 03/2017)	Ambuja Cements Ltd. Vs. CCI &Ors. With	12.07.2019	09.08.2019
3.	TA (AT) (Compt.) No. 41 of 2017 (Old Appeal No. 04/2017)	ACC Limited. Vs. CCI &Ors. With	12.07.2019	09.08.2019
4.	TA (AT) (Compt.) No. 42 of 2017 (Old Appeal No. 05/2017)	J.K. Cement Ltd. Vs. CCI &Anr. With	12.07.2019	09.08.2019
5.	TA (AT) (Compt.) No. 43 of 2017 (Old Appeal No. 06/2017)	M/s. Shree Cement Ltd. Vs. CCI &Ors. With	12.07.2019	09.08.2019
6.	TA (AT) (Compt.) No. 44 of 2017 (Old Appeal No. 08/2017)	Ultra Tech Cement Ltd. Vs. CCI &Ors. With	12.07.2019	09.08.2019
7.	TA (AT) (Compt.) No. 45 of 2017 (Old Appeal No. 11/2017)	Jaiprakash Associates Ltd. Vs. CCI &Anr.	12.07.2019	09.08.2019

By Order
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Registrar

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